

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-26/1994/ 6508/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Parthiv Jyoti Saikia,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 12th November, 2018.

Sub: **Casual Leave along with headquarter leave permission.**

Ref:- Your letter No. DJT/7884, dtd. 08.11.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 12.11.2018 along with headquarter leave permission w.e.f. the evening of 09.11.2018 till the morning of 14.11.2018, has been granted/rejected.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

Rdwr.